

In the Court of Chief Judicial Magistrate
Bangalore Rural District, Bangalore
Cause list dated 15-07-2021

Morning Session	Afternoon Session
Evidence	NBW to accused
1.CC.7954/2017	1.CC.1131/2017
2.CC.7865/2020	2.CC.4846/2017
Hearing	3.CC.7829/2017
3.CC.8339/2015	4.CC.10663/2018
4.PCR.491/2017	5.CC.10776/2018
5.Cmis.385/2020	6.CC.4368/2019
6.Cmis.113/2021	7.CC.7071/2019
7.Cmis226/2021	8.CC.11739/2019
8.Cmis.227/2021	9.CC.12759/2019
9.Cmis.228/2021	10.CC.120/2020
10.CC.8637/2021	11.Cmis.170/2020
11.Cmis.322/2021	12.Cmis.171/2020
12.Cmis.323/2021	13.CC.7893/2020
13.Cmis.324/2021	14.CC.7904/2020
14.Cmis.325/2021	15.CC.14814/2020
15.Cmis.326/2021	16.CC.256/2021
Sworn statement	Notice
16.PCR.807/2018	17.Cmis.234/2021
17.PCR.102/2019	18.Cmis.320/2021
18.PCR.363/2019	Summons
19.PCR.251/2021	19.CC.265/2020
Steps	20.CC.4282/2020
20.CC.6867/2018	
21.CC.3812/2019	

Chief Judicial Magistrate.

Note: All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**In the court of II Addl. Chief Judicial Magistrate
Court Bangalore Rural District, Bangalore
(Cause list dated: 15/07/2021)**

II ACJM, Bengaluru. 1 st session Evidence/Arguments	II ACJM, Bengaluru. 2 nd Session Evidence/Arguments
1. CC No.14090/2019	1. CC No.3561/2018
2. CC No.3703/2020	2. CC No. 3736/2018
3. CC No.4302/2020	3. CC No. 3522/2016
4. PCR No.369/2020	4. CC No. 5792/2016
5. CC No.1691/2021	5. CC No. 2457/2016
6. PCR No.211/2021	6. CC No. 2740/2017
7. CC No.5621/2011	7. CC No. 3473/2017
8. CC No.2444/2016	8. CC No. 8695/2017
9. PCR No.294/2020	9. CC No. 3448/2018
10. CC No.8219/2021	10. CC No. 8533/2018
11. CC No.5120/2013	11. CC No. 5630/2019
12. CC No. 884/2016	12. CC No. 8480/2019
13. CC No. 5745/2017	13. CC No. 5607/2013
14. CC No. 8242/2017	14. CC No. 3690/2016
15. CC No. 9581/2017	15. CC No. 3881/2016

IIAddl, Chief Judicial Magistrate
Bangalore Rural District, Bangalore.

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